



भारतीय रिजर्व बैंक | Reserve Bank of India
शिष्टाचार एवं सुरक्षा कक्ष | Protocol and Security Cell
कानपुर | Kanpur



Corrigendum

E-Tender for Annual Service Contract for providing Sniffer Dogs with Handlers for RBI's Office premises located in Kanpur

(E-Tender No: [RBI/Kanpur Regional Office/Others/3/24-25/ET/258](#))

Reference is invited to the **E-Tender No: RBI/Kanpur Regional Office/Others/3/24-25/ET/258 published on July 26, 2024**, vide which bids have been invited for Annual Service Contract for Providing Sniffer Dogs with Handlers for RBI's Office premises located in Kanpur.

2. This corrigendum is being issued to amend certain clauses of the Tender document, which are detailed below:

Sr. No.	Clause in Tender Document	Existing Clause	Revised Clause
1.	Section I of Schedule of Tender → Item No. h) (Page no. 7)	Earnest Money Deposit (EMD) through NEFT / Net Banking and upload the details on the MSTC portal. Also, intimate/ forward the transaction details (UTR number) to e-mail: psokanpur@rbi.org.in	Earnest Money Deposit (EMD) through NEFT / Net Banking and upload the details on the MSTC portal.
2.	General Instructions regarding Technical and Financial bids → 1.1 Eligibility Criteria → 1. Eligible Entities → Documents Required (Page No. 44)	Annexure – IV along with Certified copy of certification of registration/incorporation as applicable to legal status and other details viz. GST registration number, PAN number and EPF registration, ESIC, PSARA License for Uttar Pradesh. Copy of bank statement for last three financial years ending on March	Annexure – IV along with Certified copy of certification of registration/incorporation as applicable to legal status and other details viz. GST registration number, PAN number and EPF registration, ESIC, PSARA License for Uttar Pradesh.



		31, 2024.	
3.	Part II → Wage Analysis → Table Note (Page No. 68)	# Service charge will be in terms of percentage per month on total per head/per month amount. Bidders should note that Service Charges (Agency Charges) at Serial “14” above can be retained by them and all other elements are to be passed on to respective authorities'/staff deployed. If a firm quotes 'Nil' service charge, the bid shall not be considered.	# Service charge will be in terms of percentage per month on total per head/per month amount. Bidders should note that Service Charges (Agency Charges) at Serial “13” above can be retained by them and all other elements are to be passed on to respective authorities'/staff deployed. If a firm quotes 'Nil' service charge, the bid shall not be considered.

Please note:	
A.	This document shall form a part of the tender. Hence, it shall be signed and submitted along with the tender by the tenderers.
B.	Rest of the terms and conditions and specifications as mentioned in the tender documents shall continue to remain the same.
C.	The submission of bid by the firm shall be construed to be in conformity to the bid document and amendments given above.
D.	In case any vendors have already uploaded their bids to the MSTC portal before issuance of this Corrigendum, they are advised to revise their bids (if required) and re-upload their bids to the MSTC portal.
E.	Any further changes in the tender document/conditions will be uploaded on RBI website and MSTC portal by way of Addendum/Corrigendum. The same shall be factored in by the bidders while submitting the final bids in the MSTC portal.

Place: Kanpur
Date: August 13, 2024

Regional Director
Reserve Bank of India, Kanpur